

ADD ON COVERS, FG BHARAT LAGHU UDYAM SURAKSHA –

WORDINGS

Details of additional covers (add-ons) offered with the policy:

These are add on covers that extends the insurance cover that We give under the **FG Bharat Laghu Udyam Suraksha**. We give these add-on covers if You have applied to and paid premium for the covers and We have accepted to give covers to You.

1. ACCIDENTAL DAMAGE

It is agreed and understood that otherwise subject to the terms, exclusions, provisions and conditions contained in the Policy or endorsed thereon and subject to the Insured having paid the agreed extra premium, the policy extends to indemnify the Insured against loss, destruction of or damage to the insured property and property held in trust as mentioned in the schedule caused by accidental external damage, excluding damages caused by or in consequence of:

- a) Mechanical or electrical breakdown or derangement of machinery or equipment
- b) The freezing solidification or inadvertent escape of molten material
- c) Damage resulting from over load experiments or tests requiring the imposition of abnormal conditions.
- d) Damage due to wear and tear, rust, corrosion, erosion, cavitations, boiler scale, incrustation, deterioration, settling, gradual cracking, gradually developing deformation or distortion, gradual deterioration due to atmospheric conditions or due to such other causes.
- e) Property Insured in transit other than within the premises specified in the Schedule. ~~This exclusion does not apply to Customer Vehicles while being driven outside the Insured's Premises by the Insured or his Employee for the purpose of collecting, repair works, testing or returning the Motor Vehicle to a customer of insured within radius of 100 K.M. from the premises specified in the schedule if Insured is Motor Dealership. Any kind of Third Party Property Damage & / or Third Party Personal Injury by customer's vehicle stands excluded.~~
- f) Plant machinery or equipment during installation removal or reciting (including dismantling re-erection stripping down and assembly) if directly attributable to such operations
- g) Property Insured undergoing manufacture alteration, repair, testing, installation or servicing including materials and supplies thereof if directly attributable to the operations or work being performed thereon unless damage by a cause not otherwise excluded ensues and then company will be liable only for such ensuing loss
- h) Collapse either full or partial
- i) Any other cause specifically excluded hereunder

PROVIDED that the liability of the Company shall in no case exceed in respect of each item the sum expressed in the said Schedule to be insured thereon or in the whole the limit of liability hereby or such other sum or sums as may be substituted therefore by memorandum hereon or attached hereto signed by or on behalf of the Company.



Limit of Liability/Sum Insured: _____Any One Accident (AOA) :_____Any One Year (AOY)
(with AOY Upto 25% of Total Sum Insured)

This cover is on first loss basis without application of average

Deductible: *As per base product, "FG Bharat Laghu Udyam Suraksha* _____